

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 137 OF 2017

Dated: 19th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Fortum FinnSurya Energy Private Limited **Appellant(s)**
Vs.
Madhya Pradesh Electricity Regulatory Commission &
Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1

Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. G.L. Pandey for R-3

Mr. K.K. Agrawal for MPPMCL

ORDER

The learned counsel for the Appellant seeks two weeks more time to file rejoinder. He may file the same within two weeks i.e. on or before 04.05.2018 after serving copy on the other side.

List the matter on **28.05.2018**.

(Justice N. K. Patil)
Judicial Member
mk/tpd

(I.J. Kapoor)
Technical Member